

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : AT HYDERABAD

HYDERABAD

O.A. 841/1999

Dated, the 3rd June, '99

BETWEEN

K. VENKATESHAM

... Applicant

AND

1. The Subdivisional Inspector (Postal),
Kamareddy, Nizamabad District and
2. The Senior Superintendent of Post
Offices, Nizamabad Division,
Nizamabad.D
3. The Post Master General,
Hyderabad, Region,
Hyderabad.

... Respondents.

COUNSELS :

For the applicant : Mr. K. Venkateswara Rao

For the Respondents : Mr. BN Sarma

CORAM:

THE HON'BLE MR. R. RANGARAJAN, MEMBER (ADMIN)

THE HON'BLE MR. BS JAI PARAMESHWAR, MEMBER (AUDL)

[Signature]

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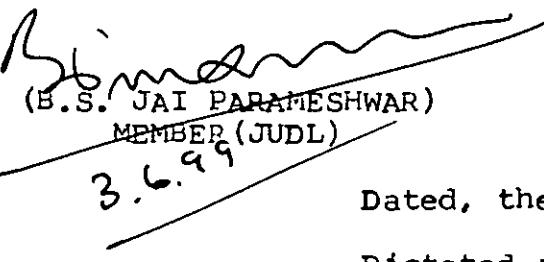
O.A. 841/99

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O R D E R

(PER: HON'BLE MR. R. RANGARAJAN, MEMBER (ADMIN)

1. Heard Mr. TVVS Murthy for Mr. K. Venkateswara Rao, learned counsel for the applicant and Shri B.N. Sarma, learned standing counsel for the respondents.
2. The applicant is now working as a provisional EDMC of Shetpalli Village. He apprehends that he is going to be replaced by another provisional candidate. There is no record placed before us to show that he is going to be replaced by another provisional candidate. The applicant submits that there is a hearsay that he is going to be replaced. The Court or Tribunal cannot pass orders based on hear say. We have no doubt in our mind that the respondents will act in accordance with the standing rules and instructions in force on date. No provisional candidate can be replaced by another provisional candidate ~~manually~~.
3. In this view of the matter, we do not feel it necessary to pass any orders in this O.A.
4. The O.A. is accordingly disposed off. No order as to costs.

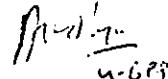

(B.S. JAI PARAMESHWAR)
MEMBER (JUDL)

3.6.99

Dated, the 3rd June, '99

Dictated in Open Court.


(R RANGARAJAN)
MEMBER (A)


u-687

CS.

C.C. Today
A
1ST AND 2ND COURT

COPY TO:-
1. HON. J.
2. HHRP M(A)
3. HSRP M(J)
4. D.R. (A) ✓
5. SPARE ✓

TYPED BY ✓ CHECKED BY ✓
COMPARED BY ✓ APPROVED BY ✓

THE CENTRAL ADMINISTRATIVE TRIBUNAL ✓
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NAIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR
MEMBER (J)

ORDER: 13-6-99

ORDER & JUDGEMENT

MA./RA./CP No.

in

OA. No. 841/99

ADMITTED, AND INTERIM DIRECTIONS
ISSUED.

PALLOUED.

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED

NO. ORDER AS TO

SRR

Central Administrative Tribunal
Central Administrative Tribunal
Hyderabad / DESPATCH

10 JUN 1999

Hyderabad Bench
HYDERABAD BENCH